

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 29th day of *November, 2019*.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Original Application Number. 330/00039/2012.

Smt. Meena Devi and OthersApplicants.

VE R S U S

Union of India and Others.Respondents

Advocate for the applicants : Shri D.B. Yadav (absent)
Advocate for the Respondents: Shr G.K. Tripathi

O R D E R

List revised. No one is present for the applicants. Shri A.K. Rai, brief holder of Shri G.K. Tripathi, learned counsel for the respondents is present.

2. A perusal of order sheets reveal that the applicants have lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...